

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 575 of 2019**

**IN THE MATTER OF:**

**Enforcement Directorate**

**...Appellant**

**Versus**

**Vishal Ghisulal Jain & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Nitesh Rana and Mr. Ali Khan, Advocates**

**For Respondents: Ms. Udit Singh, Advocate for R-1.**

**Mr. Rajendra Beniwal, Advocate for R-3.**

**With**

**Company Appeal (AT) (Ins) No. 576 of 2019**

**IN THE MATTER OF:**

**Enforcement Directorate**

**...Appellant**

**Versus**

**Vishal Ghisulal Jain & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Nitesh Rana and Mr. Ali Khan, Advocates**

**For Respondents: Ms. Udit Singh, Advocate for R-1.**

**Mr. Swapnil Gupta, Advocate for R-2.**

**ORDER**

**28.08.2019:** Due to paucity of time these matters could not be taken up.

Post these appeals 'for admission (after notice)' on **30<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)